has been earmarked for the development of the North Eastern Frontier Agency.

(c) By each State Government as part of the State Plan.

(d) The principal criteria for selecting areas for development in each State are pressure of population, communications, irrigation and the level of development of social and administrative services.

(e) Priorities in development plans for different areas are determined first on the basis of commitments on existing projects in relation to the available resources and, secondly, with reference to the urgent requirements of different areas.

CHILDREN BENEFITED BY EDUCATIONAL BROADCASTS

825. Shri M. R. Krishna: Will the Minister of Information and Broadcasting be pleased to state how many children are benefited by the inclusion of educational broadcasts from A.I.R. Stations?

The Minister of Information and Broadcasting (Dr. Keskar): Information is available only in respect of 1054 schools out of a total number of 1690 listening schools. The number of children benefited by school broadcasts in these 1054 schools is 4,30,000.

EXPANSION OF SOAP FACTORIES

826. Shri Jasani: (a) Will the Minister of Commerce and Industry be pleased to state whether any one of the big soap factory owners applied to the Government of India for the expansion of their production?

(b) If so, what are the names of those factory-owners and what was the demand made in their applications?

(c) What were the orders passed by Government on these applications?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) M/S. Lever Brothers (India) I.td. Bombay, have asked Government's permission for adding to their existing units a continuous process soap plant.

(c) No final decision has been taken in the matter so far,

29 PSD.

CONTRACTS SANCTIONED BY C.P.W.D.

827. { Sardar Hukam Singh: Shri Bahadur Singh:

(a) Will the Minister of Works, Housing and Supply be pleased to state what was the number and value of contracts (above one lakh each) sanctioned by the C.P.W.D. during 1947-1952?

(b) What was the value of contracts completed out of the sum referred to in part (a) above?

(c) What is the value, out of the sum referred to in part (b) above, of payments made?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) (i) No. 673.

(ii) Value--Rs. 21,45,99,000.

(b) Rs. 16,67,28,000.

(c) Rs. 16,06,47,000.

COTTAGE INDUSTRIES IN ORISSA

828. Shri Lakshmidhar Jena: (a) Will the Minister of Commerce and Industry be pleased to state the amount of financial aid given, in the current financial year, for the development of cottage industries in the State of Orissa?

(b) If the answer to part (a) above be in the affirmative, how such aid is distributed and what industries are the main recipients of such aid?

(c) What are the steps taken by Government to prevent misuse of funds so distributed?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Rs. 45,000

(b) The grants have been sanctioned to two non-official organisations in Orissa. Brief details regarding the names of the organisations, the purposes for which the grants were sanctioned and the amount sanctioned in each case are given below:--

S. No. Name of Purpose for Amount the Organi- which grant sanctioned sation was sanction- ed				
1	2	3	4	
(i)		or Development of ttage, craft schools.	Rs. 15,000	
(ii)	Do	Conversion of the Cottage into a Cottage Industries Ins- titute.	10 ,000	

1	2	3	4
	Co-operative Cottage In- dustries Ltd.	Purchase of a motor vehicle for marketing of cott.ge in-	Rs. 20,000

dustries products.

Cuttack.

45,000

The grants have been sanctioned to the Government of Orissa for being placed at the disposal of the organisations concerned.

(c) While sanctioning grants to nonofficial organisations for the execution of specific schemes for the development of cottage and small-scale industries the following conditions are usually stipulated to ensure necessary check on the proper utilisation of the grants:—

(i) Submission of quarterly reports through the State Government concerned on the progress of the schemes for which grants are sanctioned, for so long as the grants are not fully utilised;

(ii) The schemes should, whenever required, be open to inspection by the officers of the Government of Irdia and of the State Governments and that facilities for this purpose should be provided; and

(iii) Submission of audited statements of accounts in respect of the utilisation of the grants after the grants have been fully utilised together with certificates from the Auditors of the organisations that the grants have been utilised for the purposes for which they have been sanctioned.

SUBSCRIPTIONS TO NEWSPAPERS BY INDIAN EMBASSIES

829. Shri N. P. Sinha: Will the Prime Minister be pleased to state whether the Indian embassies abroad are required to subscribe to all main English and Hindi dailles of the States in India?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): There is no obligation on our missions to subscribe to all the leading English and Hindi dailies of India. Each mission subscribe to only such news-papers as are considered useful by it.

RETRENCHMENT OF UNQUALIFIED SECTION OFFICERS OF C.P.W.D.

830. Shri M. S. Gurupadaswamy: Will the Minister of Works, Housing and Supply be pleased to state: (a) whether it is a fact that departmental tests were held for the unqualified section officers and S.D.Os. in the C. P.W.D.; and

(b) if the answer to part (a) above be in the affirmative, (i) how many such officers passed these tests, (ii) who conducted these tests and (iii) what was the syllabus for the tests?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.

(b) (i) 95.

(ii) Officers of the Central Public Works Department and Central Water Power, Irrigation and Navigation Commission.

(iii) The syllabus for the tests was as follows:---

Civil Side-

(i) Estimating.

(ii) Surveying & Levelling.

(iii) Building Materials.

(iv) Building construction.

(v) R. C. C. Designs.

(vi) Roads and Bridges.

(vii) Sanitary installations, Water Supply and Drainage.

(viii) Rates and specifications.

Electrical Side-

(i) A.C. and D.C. Current generation.

(ii) Electric Motors.

(iii) Internal electric installations.

(iv) Overhead distribution.

- (v) Earthing.
- (vi) Lightning Arresters and Conductors.

(vii) Electrical instruments.

- (viii) Transformers, H.T. & L.T. Transmission.
- (ix) Diesel & Petrol Engines & pumps of various types.
- (x) Estimating.
- (xi) Rates and specifications.

Appointments and Promotions in C, P, W.D

831. Shri M. S. Gurupadaswamy: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Central P.W.D. authorities made appointments. promotions and refixed pays of several individuals on production of affidavits in absence of original documents;